

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDERS OF THE BENCH

Date of Order : 30.05.2016

MA No. 291/00211/2016 (OA No. 561/2013)

Mr. Anupam Agarwal counsel for the applicant.
Mr. Neeraj Batra counsel for the respondents.

Heard the Learned counsel for the parties.

Learned counsel for the applicant has filed Misc.
Application for withdrawal of Original Application. Misc.
Application is allowed.

Accordingly, Original Application is dismissed as
withdrawn.



(Ms. Meenakshi Hooja)
Member (A)



(Dr. K.B. Suresh)
Member (J)

Vv